

DIVISION BENCH

O-210

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1127(KB)2019

IA(I.B.C)/1313(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH SEPTEMBER, 2023, 10:30 A.M

IN THE MATTER OF	SWATCH GROUP [INDIA] PRIVATE LIMITED VS PRIME RETAIL INDIA LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms.Joveria Sabbah, Adv.] For the Applicant

Mr.Pranay Agarwal,Adv.] For the Respondent

Ms.Ankit Baid,Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.

2. List the matter on **06/10/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**